

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.208
IB-1027(ND)/2020

IN THE MATTER OF:

Ultratech Cement Ltd.

Vs.

Universal Journeys India Pvt. Ltd

.... APPLICANT/PETITIONER

.... RESPONDENT

SECTION

U/s 9 IBC code 2016

Order delivered on 17.01.2023

CORAM:

SHRI ATUL CHATURVEDI
MEMBER (TECHNICAL)

SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)

PRESENT:

For the Applicant

: Adv. Amanjeet Singh

For the Respondent

: Adv. Bhaskar Agarwal proxy on behalf of TarunAgarwal
(Respondent)

ORDER

As prayed for by Mr. Bhaskar Agarwal, Ld. Proxy Counsel appearing on behalf of the Corporate Debtor, the matter is adjourned.

List the matter on **09.02.2023**.

Sd/-

(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)